

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA 679/96

New Delhi this the 6th day of ~~November~~<sup>December</sup>, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Brij Kumar Sharma  
R/O Defence Estate  
Agra

.. Applicant

(None for the applicant )

Versus

1. Union of India Service  
through its Secretary  
Ministry of Defence, N/Delhi-11

2. The Command,  
509, Army Base Workshops,  
Agra.

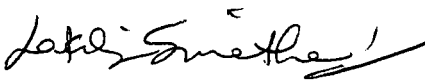
.. Respondents


(By Advocate Sh.M.K. Gupta )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

the  
This case was listed at Sl.No.9 of/regular hearing  
list of today. In the absence of the applicant, this OA  
is dismissed for default and non prosecution.

  
(Smt. Lakshmi Swaminathan)  
Member (J)

  
(S.R. Adige )  
Vice Chairman (A)